

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:4124

ANSWERED ON:13.08.2015

Water Parks

Khuba Shri Bhagwanth;Sigrival Shri Janardan Singh

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) the details of water parks operating in the country including Delhi with and without approval of the Government separately, State/location-wise;
- (b) whether the Government has prepared any norms for setting up of water parks in the country;
- (c) if so, the details thereof; and
- (d) the action taken/being taken against the water parks operating illegally in the country?

Answer

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(PROF. SANWAR LAL JAT)

(a) to (d) Water being a State subject, it is within the jurisdiction of the concerned State Government to prepare norms for operating water parks, to grant approval/permission for operating the same and to take action against water parks operating illegally, in accordance with existing laws/rules/regulations etc. Details in this regard are not maintained by the Central Government.
